

CURRENT CONTENTS

A Current Awareness Bulletin

“Containing Broad Subject Headings of

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National Human Rights Commission

Documentation Centre (E-Library)

December, 2018

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This Publication arranges the latest articles published in Journals broad **Subject – Headings** alongwith necessary details such as **Author, Title, Citation and full name of the Journal**. This Publication is compiled for circulation among the Hon'ble Chairperson, Members, Senior Officers for their awareness. Photocopies of any article, which will be required by them will be provided by the Library.

We hope that this Publication will be useful.

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Access of Medicine and its Journey from TRIPS to Doha :
A Discussion from Human Rights Perspective

2018 Vol. 9 No. 1, June I.H.R.L.R 33

Indian Human Rights Law Review

Article No. : 888

Das, Sutapa

Illegal Transplantation of Human Organ in India- A
Blatant Violation of Human Rights

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Indian Human Rights Law Review

Article No. : 889

Dogra, Bharat

Girish Patel will be Remembered as a Tireless Crusader
for Human Rights

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Mainstream

Article No. : 890

Tripathi, Sudhanshu

Development Displacement and Human Right Violations

2017 Vol. 63 Issue 4, December I.J.P.A. 567

Indian Journal of Public Administration

Article No. : 891

HUMANITY

Quataert, Jean H.

A New Look at International Law: Gendering the Practices of Humanitarian Medicine in Europe's "Small Wars" 1879-1907

2018 Vol. 40 No. 3 H.R.Q. 547

Human Rights Quarterly

Article No. : 892

INSOLVENCY

Mittal, Akaant

Issues Under the Insolvency and Bankruptcy Code Prior to Admission

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Journal of the Indian Law Institute

Article No. : 893

INTERNATIONAL CRIMINAL COURT

Fairlie, Megan A.

Unlikely Prospect of Non-Adversarial Trials at the International Criminal Court

2018 Vol. 16 No. 2, May J.I.C.J 295

Journal of International Criminal Justice

Article No. : 894

Guariglia, Fabricio

'Admission' V 'Submission' of Evidence at the International Criminal Court: Lost in Translation?

2018 Vol. 16 No. 2, May J.I.C.J 315

Journal of International Criminal Justice

Article No. : 895

JUDICIAL REVIEW

Singh, Yogesh Pratap

Judicial Review and Process of Judging: The Jurisprudential Analysis

2018 Vol. 60 No. 1, January- March J.I.L.I 58

Journal of the Indian Law Institute

Article No. : 896

JURISPRUDENCE

Revathi, Raddivari

Evolution of Privacy Jurisprudence- A Critique

2018 Vol. 60 No. 2, April- June J.I.L.I 189

Journal of the Indian Law Institute

Article No. : 897

JUSTICE

Sander, Barrie

Justice as Identity: Unveiling the Mechanics of

Legitimation in Domestic Atrocity Trials

2018 Vol. 16 No. 2, May J.I.C.J 203

Journal of International Criminal Justice

Article No. : 898

Sen, Gautam

Army Officers Soliciting Judicial Protection During

Operations in Good Faith

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Mainstream

Article No. : 899

Haksar, Nandita

Justice of Eating (Of Swami Agnivesh and the Politics of
Food)

2018 Vol. 82 No. 6, September R.H. 27

Radical Humanist

Article No. : 900

JUVENILE DELINQUENCY

Ahmad, Masood (Dr.) & Ali, S.M. Aamir

Juvenile Delinquency: The Lost Childhood

2018 Vol. 124 August, Cr. L.J. 105

Criminal Law Journal

Article No. : 901

LAW

Niti, Vaibhav

Doctrine of Basic Structure Vis-a vis Legislative
Enthusiasm

2018 Vol. 105, November AIR 234

All India Reporter

Article No. : 902

LEGAL AID

Mann, Jeet Singh

Impact of Gompentency and Commitment of the Legal
Aid Counsels on the Legal Aid System in the City of Delhi

2018 Vol. 60 No. 2, April- June J.I.L.I 200

Journal of the Indian Law Institute

Article No. : 903

LGBT RIGHTS

Parthasarathy, Suhrity

Section 377: Drawing a Curtain on the Past

2018 Vol. 82 No. 8, November, R.H. 23

Radical Humanist

Article No. : 904

Baset, Zaid Al

Supreme Court Judgment Against Section 377: The Tasks
Ahead

2018 Vol. 53 No. 39 September, 29 E. & P.W. 12

Economic & Political Weekly

Article No. : 905

Legal News & Views

Decriminalizing Gay Sex and Repealing Section 377 of
IPC

2018 Vol. 32 No. 10, October L.N & V 12

Legal News & Views

Article No. : 906

Kapoor, Harsh

Talking Equality to a Conservative Majoritarian Society:
Landmark SC Ruling on Section 377 Furthers the Frontiers
on Personal Rights

2018 September, 14-20 Mainstream 3

Mainstream

Article No. : 907

LYNCHING

Shah, Abid Ahmad

Narratives of Fake News Lynchings and Mobcracy in India

2018 August, 17-23 Mainstream 35

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Article No. : 908

MEDIA

Sahu, S.N.

Gandhi's Satyagraha for Press Freedom: The Media is Buckling under Corporate Control

2018 November, 23-29, Mainstream 29

Mainstream

Article No. : 909

MIGRATION

Ranjan, S. Irudaya & Ors.

Kerala's Flood Disaster: Will Migration Still Act as Indemnification?

2018 Vol. 53 No. 39 September, 29 E. & P.W. 12

Economic & Political Weekly

Article No. : 910

POLICE

Persaud, Avinash

Policing the Police

2018 Vol. 53 No. 32 August, 11 E. & P.W. 9

Economic & Political Weekly

Article No. : 911

PRESIDENT

Tyagi, Ruchi

President of India: The Constitutional Head with Discretionary Powers

2017 Vol. 63 Issue 3, September I.J.P.A. 330

Indian Journal of Public Administration

Article No. : 912

PRISONS

Jawahar, J.L.

Prisons and Prisoners

2018 Vol. 82 No. 7, October R.H. 26

Radical Humanist

Article No. : 913

Kalaskar, Balavanth S. (Dr.)

Indian Prisoners and Their Human Rights

2018 Vol. 32 No. 9, September L.N & V 2

Legal News & Views

Article No. : 914

PROSTITUTION

Dey, Neelachal (Dr.)

Evil Tradition of Devdasi System : A Religiously Endorsed
Form of Prostitution in India

2018 Vol. 9 No. 1 June, I.H.R.L.R 77

Indian Human Rights Law Review

Article No. : 915

POVERTY

Singh, Kanwal D.P.

Inclusive Growth and Poverty Reduction: A Case Study of
India

2017 Vol. 63 Issue 4, December I.J.P.A. 579

Indian Journal of Public Administration

Article No. : 916

Vijay, Devesh

Falling Poverty Rising Privations: Trends over a Quarter
Century in a Slum and a Village near Delhi

2017 Vol. 63 Issue 4, December I.J.P.A. 595

Indian Journal of Public Administration

Article No. : 917

PUBLIC DISTRIBUTION SYSTEM

Kumar Deepak

Enhance Viability of Fair Price Shops Under Public
Distribution System

2018 Vol. 58 No. 2, July Administrator 119

Administrator

Article No. : 918

RAPE

Legal News & Views

Deeming Sexual Relations with Minor Wife as Rape

2018 Vol. 32 No. 10, October L.N & V 17

Legal News & Views

Article No. : 919

Sen, Arup Kumar

Kathua Rape: Looking for Justice

2018 November, 2-8 Mainstream 35

Mainstream

Article No. : 920

RIGHT TO DEVELOPMENT

Sharma, Om Prakash (Dr.)

Enforcement of Right to Development under the
Constitution of India and the Role of Indian Judiciary :

The Challenges Ahead

2018 Vol. 9 No. 1, June I.H.R.L.R 46

Indian Human Rights Law Review

Article No. : 921

RIGHT TO DIE

Goswami, G.K & Goswami, Siddhartha

Right to Die With Dignity: Analysis of Common Cause V.
Union of India (2018)

2018 Vol. 60 No. 1, January- March J.I.L.I 97

Journal of the Indian Law Institute

Article No. : 922

RIGHT TO EDUCATION

Haque, Abdul Jabbar

Right to Education in India : Human Rights Perspective

2018 Vol. 9 No. 1, June I.H.R.L.R 93

Indian Human Rights Law Review

Article No. : 923

RIGHT TO FOOD

Annapurna & Sharma, Navneet

Conquering Hunger: The Battle for Right to Food in India

2018 October, 26 - November, 1 Mainstream 10

Mainstream

Article No. : 924

Katari, S.R. (Dr.)

Food Security Act, 2013 – A Legislative Mandate for
Realization of the Right to Food

2018 Vol. 32 No. 12, December L.N. & V. 02

Legal News & Views

Article No. : 925

RIGHT TO HEALTH

Eyler, Lauren & Others

Essential Surgery as a Component of the Right to Health:

A Call to Action

2018 Vol. 40 No. 3 H.R.Q. 641

Human Rights Quarterly

Article No. : 926

RIGHT TO INFORMATION

Dhaka, Rajvir S.

RTI Regime: Retrospect and Prospect

2018 August, 17-23, Mainstream 53

Mainstream

Article No. : 927

Ghuman, B.S. & Sohail, Mohammad

Right to Information Act, 2005 in India: A Decadal
Experience

2017 Vol. 63 Issue 2, June I.J.P.A. 228

Indian Journal of Public Administration

Article No. : 928

RIGHT TO PRIVACY

Kannabiran, Kalpana

Assault on the Right to Privacy

2018 Vol. 82 No. 8, November, R.H. 13

Radical Humanist

Article No. : 929

RIGHT TO SERVICE

Garg, Manish

Right to Service Acts in India- Fundamental Governance
Reforms or an Exercise in Political Rhetoric? A Case
Study of Delhi Administration

2017 Vol. 63 Issue 4, December I.J.P.A. 537

Indian Journal of Public Administration

Article No. : 930

SANITATION

Iyer, Parameswaran

Sanitation Revolution: Implementation at Scale

2018 Vol. 62 November, Yojana 24

Yojana

Article No. : 931

Mishra, Durga Shanker

Sanitation Revolution: Cleansing Urban India

2018 Vol. 62 November, Yojana 44

Yojana

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Rout, Akshay

Sanitation As Everyone's Business

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Yojana

Article No. : 933

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Sanitation: A Purification Process

2018 Vol. 62 November, Yojana 58

Yojana

Article No. : 934

SCHEDULED CASTE

Guru, Gopal

Dalit Cannot be Reduced to Scheduled Caste

2018 Vol. 53 No. 37, September, 15 E. & P.W. 7

Economic & Political Weekly

Article No. : 935

SEXUAL VIOLENCE

Irvin-Erickson, Douglas

Prosecuting Sexual Violence at the Cambodian War
Crimes Tribunal: Challenges, Limitations, and
Implications

2018 Vol. 40 No. 3 H.R.Q. 570

Human Rights Quarterly

Article No. : 936

Thekaekara, Mari Marcel

Sexual Violence is the New Normal in India- and
Pornography is to Blame

2018 Vol. 82 No. 6, September R.H. 25

Radical Humanist

Article No. : 937

Moshtagh, Mozhgsan & Ors.

Emotional Experiences During Childhood of Iranian
Women with Compulsive Sexual Behaviour: a Qualitative
Study

2018 Vol. 25 No. 3, October, I.J.G.S. 410

Indian Journal of Gender Studies

Article No. : 938

Mazumdar, Basudev

Bhanwari Devi, the First Victim of Sexual Violence as a Worker

2018 November, 2-8 Mainstream 34

Mainstream

Article No. : 939

TORTURE

Eck, Kristine & Fariss, Christopher J.

Ill treatment and Torture in Sweden: a Critique of Cross-Case Comparisons

2018 Vol. 40 No. 3, H.R.Q. 591

Human Rights Quarterly

Article No. : 940

TRAFFICKING

Das, Soma (Dr.)

Dimensions of Human Trafficking in India

2018 Vol. 9 No. 1, June I.H.R.L.R 24

Indian Human Rights Law Review

Article No. : 941

TRIBES

Kumar, Anant & Panda, Pramil K

Ethnicity Religion and Identity Politics among Tribes in Jharkhand

2018 Vol. 53 No. 39 September, 29 E. & P.W. 23

Economic & Political Weekly

Article No. : 942

Dhal, Sangita

Situating Tribal Women in Gender Discourse: A Study of the Socio-economic Roots of Gender Violence in Odisha

2018 Vol. 64 Issue 1, March I.J.P.A. 87

Indian Journal of Public Administration

Article No. : 943

TRIPLE TALAQ

Legal News & Views

Declaring Instant Triple Talaq Unconstitutional
2018 Vol. 32 No. 10, October L.N. & V 15

Legal News & Views

Article No. : 944

Jana, Srijita

Exposing the Fault Lines of the Triple Talaq Bill
2018 Vol. 124 August, Cr. L.J. 111

Criminal Law Journal

Article No. : 945

TSUNAMI

Saini, Ajay

Disciplining The Other: The Politics of Post- Tsunami
Humanitarian Government in Southern Nicobar
2018 Vol. 52 No. 3, October, C.I.S. 308

Contributions to Indian Sociology

Article No. : 946

UNIFORM CIVIL CODE

Wulf, Alexander J.

Insights from the Historical German Codification Debate
with Relevance for the Development of a Uniform Civil
Code for India

2018 Vol. 60 No. 2, April- June J.I.L.I 121

Journal of the Indian Law Institute

Article No. : 947

WOMEN

Haripriya, Soibam

Married to Martyrdom: The Remarried Widow of a Sikh
Martyr (Punjab, Post- 1984)

2018 Vol. 52 No. 3 October, C.I.S. 263

Contributions to Indian Sociology

Article No. : 948

Bora, Simashree

Gendered Devotion in Neo-Vaishnavism: Women Monks and Sattras of Majuli, Assam

2018 Vol. 25 No. 3 October, I.J.G.S. 331

Indian Journal of Gender Studies

Article No. : 949

Niumai, Ajailiu

Rani Gaidinliu: The Lconic Woman of Northeast India

2018 Vol. 25 No. 3 October, I.J.G.S. 351

Indian Journal of Gender Studies

Article No. : 950

Dubey, R.D. (Dr.) & Chowdhury, Arjun

Rights of Wormen in India and Human Rights : A Critical Analysis

2018 Vol. 9 No. 1 June I.H.R.L.R 137

Indian Human Rights Law Review

Article No. : 951

Sengupta, Asokendu

Rights and Emancipation of Women in India

2018 Vol. 9 No. 1 June I.H.R.L.R 150

Indian Human Rights Law Review

Article No. : 952

Rao, S.R.Suryanarayana

Rights of a Daughter After Amendment of Section 6 of Hindu Succession Act, In view of The Decision of The Supreme Court in Prakash V. Pulavathi (AIR 2016 Supreme Court 769)

2018 Vol. 105 November AIR 244

All India Reporter

Article No. : 953

BOOK REVIEWS

Arif, Yasmeen

Life Emergent: The Social in the Afterlives of Violence
Hyderabad: Orient Blackswan Pvt. Ltd., 2017 (Rs.895/-)
2018 Vol. 52 No. 3 June C.I.S 354
Contributions to Indian Sociology

Singh, Upinder

Political Violence in Ancient India
Delhi: Harvard University Press, 2017 (€-32-95)
2018 November, Seminar 52
Seminar

Anandhi, S & Kapadia, Karin

Dalit Women: Vanguard of an Alternative
New York: Routledge, 2017 (Rs.995/-)
2018 Vol. 53 No. 24 June, 16 E.& P.W. 36
Economic & Political Weekly

Nowak, Manfred

Human Rights or Global Capitalism: The Limits of Privatisation
Philadelphia: University of Pennsylvania Press, 2017 (£ 50.00)
2018 Vol. 29 No. 1 E.J.I.L 323-336
European Journal of International Law

Verma, J.K.

Benami Property: A Commentary
Lucknow: Eastern Book Company, 2018 (Rs.975/-)
2018 July S.C.C. 12
Supreme Court Cases

Chandrachud, Abhinav

Supreme Whispers: Conversations with Judges of the Supreme Court
of India
India: Penguin, (Rs.599/-)
2018 August, 13 I.T. 16
India Today

Brants, Chrisje & Karstedt, Susanne (Eds.)

Transitional Justice and the Public Sphere: Engagement, Legitimacy and Contestation

Hart Publishing, 2017 (\$-135/-)

2018 N.Q.H.R. 164

Netherlands Quarterly of Human Rights

Guha, Ramachandra

Gandhi 1914-1948: The Years that Changed the World

Penguin Allen Lane, (Rs.999/-)

2018 October, 29, Outlook 62

Outlook

Baker, Deborah

Last Englishmen Love War and The End of Empire

Penguin Randomhouse (Rs.599/-)

2018 September, 30 The Week 78

The Week

Taseer, Aatish

Twice-Born-Life and Death on The Ganges

Harper Collins India (Rs.599/-)

2018 November, 4 The Week 128

The Week

McNeilly, Kathryn

Human Rights and Radical Social Transformation: Futurity, Alterity Power

Routledge, 2018 (£-76/-)

2018 Vol. 40 H.R.Q 710

Human Rights Quarterly

Jacqueline, Bhabha & Others

Realizing Roma Rights

University of Pennsylvania Press, 2017 (\$-65/-)

2018 Vol. 40 H.R.Q 710

Human Rights Quarterly

Murray, Daragh (Ed.) & Others

Practitioners' Guide to Human Rights Law in Armed Conflict

Oxford University Press, 2017 (\$-148)

2018 Vol. 16 No.2 J.I.C.J. 489-495

Journal of International Criminal Justice

